

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. †*201
TO BE ANSWERED ON THE 13TH FEBRUARY, 2026**

DEATHS DUE TO CONSUMPTION OF CODEINE-BASED COUGH SYRUP

†*201. SHRI UJJWAL RAMAN SINGH:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to provide compensation to the next of kin of children who reportedly died after consuming codeine-based cough syrup;
- (b) if so, the time-frame within which such compensation is likely to be disbursed; and
- (c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 201* FOR 13TH FEBRUARY, 2026**

(a) to (c): No report of death associated with the consumption of codeine based cough syrup has been received from any State/Union Territory.
